

cleaners who were on the waitlist could not be absorbed due to the non-availability of the vacancies, during the period the panel list was valid.

(d) No, Sir, Job opportunities were offered to the waitlisted persons, after 1973; those who applied, were selected on the basis of merit.

#### Enlargement of Air-Strip for Man Talai Ashram in Jammu

4857. SHRI SATISH AGARWAL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) is it a fact that the air-strip constructed for Man Talai Ashram, a part of Aparna Ashram in Jammu and Kashmir State, has been allowed to be further enlarged; and

(b) if so, why and under what considerations objections raised by the Defence Department against its construction have been ignored?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A.P. SHARMA): (a) The Ministry of Tourism and Civil Aviation as well as the Ministry of Defence have no information about further development modification/extension of air-strip constructed at Man Talai in 1977.

(b) Does not arise.

#### Working of Rural Bank, Motihari, East Champaran

4858. SHRI K. M. MADHUKAR: Will the Minister of FINANCE be pleased to state:

(a) is it a fact that complaints have been received against new Chairman of Rural Bank Motihari, East Champaran; and

(b) if so, what action has been taken against the defaulting officials?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). Yes, Sir, A complaint has been received by the Central Bank of India, which is the sponsoring bank of Champaran Kshetriya Gramin Bank, Motihari, with allegations against the present Chairman and other officials of the Gramin Bank. The sponsoring bank is looking into the complaint and suitable action will be taken against the concerned persons if found guilty after inquiry.

#### व्यावसायिक गृहों के विरुद्ध जांच

4859. श्री त्रिसोक चन्द :

श्री शिव शरण बर्मा :

क्या वित्त मंत्री व्यावसायिक गृहों के विरुद्ध जांच के बारे में 15-12-1978 के अतारांकित प्रश्न संख्या 3730 के उत्तर के सम्बन्ध में बताने की कृपा करेंगे कि उन व्यक्तियों के नाम और पते क्या हैं जिनके विरुद्ध सीमा शुल्क और केन्द्रीय उत्पादन शुल्क अधिनियम के अन्तर्गत कार्रवाई की गई है ?

वित्त मंत्रालय में राज्य मंत्री (श्री लडाई सिंह तिस्रोदिया) : राजस्व आसूचना निदेशालय ने जिन व्यावसायिक गृहों (अर्थात् कम्पनियों और फर्मों) के विरुद्ध जांच की थी और जिनके विरुद्ध सीमा शुल्क अधिनियम तथा केन्द्रीय उत्पाद शुल्क और नमक अधिनियम के अन्तर्गत कार्यवाही की गई थी, जैसा कि 15-12-1978 के अतारांकित प्रश्न सं. 3730 के उत्तर में उल्लेख किया गया था, उनके नाम निम्नलिखित हैं :-

#### सीमाशुल्क अधिनियम 1962

1. टी. बी. पटेल समूह के मामले मेसर्स तुलसी वी. पटेल, पटेल हाउस, ह्यूज रोड, बम्बई-400007 तथा सहयोगी ।

2. **भाई. सी. एल. समूह के मामले**

- (1) मेसर्स इण्टरनेशनल कम्प्यूटर्स इण्डिया (प्रा.) लिमिटेड ।  
 (2) इण्टरनेशनल कम्प्यूटर्स इण्डिया मैन्यूफैक्चरर्स लिमिटेड ।

मंगल हाउस, हुगल रोड, पोस्ट बाक्स-516, बेलार्ड एस्टेट, बम्बई ।

3. **मेसर्स अनन्त एण्ड कं. समूह के मामले**

मेसर्स अनन्त एण्ड कं. 72, पोद्दार चैम्बर्स, पारसी बाजार स्ट्रीट, बम्बई-400001 तथा सहयोगी ।

**Transfer of subinspector on duty at Santa Cruz Airport (Bombay)**

4860. SHRI K. A. RAJAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a Sub-Inspector on duty at Santa Cruz Airport (Bombay) who refused to permit unauthorised entry of a friend of the Police Commissioner has been transferred;

(b) if so, the details; and

(c) reasons?

4 **रामपुर का मामला**

मेसर्स जे. एम. भंसाली एण्ड कं., 241 मुम्बादेवी रोड, बम्बई और अन्य ।

5. **बूलन रंगस का मामला**

श्री वी. पी. मण्डल, नेशनल बूल एण्ड सिथोटिक कार्पोरेशन, नेशनल मन्शन, लुधियाना तथा अन्य ।

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA-: (a) to (c). Police Sub-inspector by name B.F.R. Pathan who was attached to Airport Security, was transferred from Santa Cruz airport not because he refused to permit unauthorised entry of a friend of the Commissioner of Police, Bombay as alleged, but for conduct un-becoming of a police officer. He was therefore shifted from Airport Security to a less sensitive job on 3rd June, 1981.

6. **मेसर्स मोहनलाल दीवान भाई चौकसी का मामला**

मेसर्स मोहलाल दीवान भाई चौकसी, 117, शंख मंमन स्ट्रीट, बम्बई तथा अन्य ।

**Construction of Leh Terminal**

7. **मेसर्स चांदीराम लीलाराम एण्ड कं. का मामला**

मेसर्स चांदीराम लीलाराम एण्ड कं., सी-25, बागड़ी मार्केट-71, कोनिंग स्ट्रीट, कलकत्ता ।

4861. SHRI P. NAMGYAL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) when the work on the construction of Leh air terminal was started;

(b) total amount earmarked and amount released for the construction of terminal building alongwith the date on which the amount was released; and

8. **केन्द्रीय उत्पादन शुल्क और नमक अधिनियम, 1944**

मेसर्स साहू जैन कॉमिक्स एण्ड फर्टिलाइजर्स, साहूपुरी, वाराणसी।